

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.134/230/HDB/2017
NAME OF THE COMPANY	Bioserve Biotechnologies (India) Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Bioserve Biotechnologies (India) Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMBR SANGAM	ADUK Are	900 666072 Sangam norsest Regoral	605

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard, Mr. Naresh Kumar Sangam, the Learned Counsel for the Petitioner.

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The Petitioner is permitted to take notice to all Statutory Authorities and cause public announcement in accordance with the Rules. Post the case for final hearing on 30-11-2017.

Case is posted to 30-11-2017.

Member (T)

Member (J)

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